

*[Translation]***Adverse effects of TV Serial on Children**

*329. SHRIMATI REENA CHOUDHARY :
SHRI MADHAVRAO SCINDIA :

Will. the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government are aware of the adverse effects of T.V. serials on children leading them to lose their lives;

(b) whether the Government propose to ban the vulgar advertisements presented through women on Doordarshan;

(c) whether it has been brought to the notice of the Government that a number of companies are resorting to advertisements in the name of religion;

(d) whether the Government propose to take any steps in regard to the serials as a result of which the children are losing their lives; and

(e) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PRAMOD MAHAJAN):

(a) The Government as well as the Prasar Bharati have received certain representations in this regard.

(b) to (e) Matters relating to selection, continuation etc. of programmes and advertisements come within the purview of Prasar Bharati, a statutory autonomous body, and Government do not decide upon these. Prasar Bharati have reported that as per their guidelines, no programmes which promote superstitious beliefs or involve or incite children in any act of violence either as victims or as perpetrators, are telecast on Doordarshan. They have also intimated that their guidelines stipulate that no advertisement shall be permitted which projects a derogatory image of women. Furthermore, these guidelines seek to ensure that the portrayal of female form is tasteful and aesthetic, and is well within established norms of good taste and decency. Prasar Bharati have also reported that no advertisements is telecast on Doordarshan the objects of which are wholly or mainly of a religious nature or which is directed towards any religious end.

*[English]***Setting up of Studio Complexes**

*330. SHRI SURESH WARPUDKAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Doordarshan propose to set up a number of studio complexes in the next two years;

(b) if so, the details thereof, location-wise and State-wise; and

(c) the steps taken by the Government for the time-bound completion of studio complexes?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PRAMOD MAHAJAN):
(a) Yes, Sir.

(b) Details of 15 (fifteen) studio complexes which are to be set up in the next two years are as follows : Ranchi (Bihar); Rajkot (Gujarat); Nagpur, Mumbai, Pune (Maharashtra); Gwalior, Jagdarpur, Indore (Madhya Pradesh); Delhi, Mathura (U.P.); Trichur (Kerala), Bhawanipatna (Orissa); Patiala (Punjab), Gangtok (Sikkim); Chandigarh.

These studios are to be provided with modern facilities for programme production and outside coverage and would be capable of high quality programme production.

(c) Prasar Bharati has intimated that whereas installation of studio projects at Nagpur (augmentation), Pune, Indore, Jagdarpur and Gwalior has been completed, it is the endeavour of Doordarshan to make all out efforts to complete its projects well in time.

*[Translation]***Ongoing Projects of AIR/Doordarshan**

*331. SHRI SOM MARANDI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the ongoing projects of Doordarshan and AIR in the country particularly in Bihar; and

(b) the latest progress of the said projects and the time by which these projects are likely to be completed, project-wise?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PRAMOD MAHAJAN): (a) and (b) 115 AIR Projects and 297 different Doordarshan projects of varying capacity, including 4 AIR

projects and 10 Doordarshan projects in Bihar, are presently at different stages of implementation. The state-wise details are given in the statement attached.

Projects presently at different stages of implementation are likely to be completed in phases during the current plan period, subject to availability of timely and, adequate resources and other relevant inputs.

Statement

S. No.	State/U.Ts.	All India Radio	Doordarshan	
			Transmitters	studios
1	2	3	4	5
1.	Assam	7	4	—
2.	Andhra Pradesh	6	22	1
3.	Arunachal Pradesh	4	7	—
4.	Bihar	4	9	1
5.	Goa	—	1	—
6.	Gujarat	7	11	1
7.	Haryana	1	5	1
8.	Himachal Pradesh	—	11	—
9.	Jammu & Kashmir	5	11	—
10.	Karnataka	5	18	—
11.	Kerala	6	9	2

1	2	3	4
12.	Madhya Pradesh	9	20 3
13.	Maharashtra	7	28 3
14.	Manipur	2	2 —
15.	Meghalaya	5	2 —
16.	Mizoram	4	2 —
17.	Nagaland	4	4 —
18.	Orissa	3	23 1
19.	Punjab	1	1 1
20.	Rajasthan	5	26 1
21.	Sikkim	1	1 1
22.	Tamilnadu	7	14 2
23.	Tripura	3	4 —
24.	Uttar Pradesh	6	31 1
25.	West Bengal	5	9 —
26.	Delhi	5	— 1
27.	A. & N. Islands	1	— —

1	2	3	4
28.	Daman & Diu	—	—
29.	Pondicherry	1	1
30.	Lakshadweep Islands	—	—
31.	Chandigarh	1	1
32.	Dadra & Nagar Haveli	—	—
Total		115	21

[English]

**Meeting of State Nodal Agencies of
Food Processing Sector**

*332. SHRI P.S. GADHAVI : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the meeting of the State nodal agencies dealing with the Food Processing Sector has been held recently;

(b) if so, the decisions taken therein;

(c) whether the Government have planned any strategy to prevent colossal waste of fruits and vegetables;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PRAMOD MAHAJAN):

(a) Yes, Sir.

(b) A statement is enclosed.

(c) to (e) The Government provides financial assistance to establish infrastructure of post-harvest

management as well as cold chain facilities to help in preservation of fruits and vegetables. It also provides financial assistance to set up/expand/modernise fruit and vegetable processing units which also contribute to reduction in wastages.

Statement

The following points emerged from the deliberations of the meeting:

- (i) Financial assistance provided by the Ministry for strengthening of State Nodal Agencies (SNAs) should be increased.
- (ii) Ministry should organise training programmes for SNAs.
- (iii) Assistance given by the Ministry for setting up of Food Parks should be examined for enhancement.
- (iv) Ministry should not insist on bank guarantees alone as security.
- (v) Efforts may be made to identify reasons behind sickness of food processing units, and strategies for their revival.
- (vi) SANs should prepare Project profiles for prospective entrepreneurs for which Ministry may share cost.